

FORM A  
PUBLIC ANNOUNCEMENT  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India)  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

**For the attention of the creditors of EPITOME PLASTO PACK PRIVATE LIMITED**

<b>Relevant Particulars</b>		
1.	Name of corporate debtor	Epitome Plast-O-Pack Private Limited
2.	Date of incorporation of corporate debtor	29.06.2005
3.	Authority under which corporate debtor is incorporated / registered	The Companies Act, 2013
4.	Corporate Identification No. Of corporate debtor	U25209WB2005PTC103944
5.	Address of the registered office and principal office (if any) of corporate debtor	<p><b>Registered Office:</b> 7, Prafulla Sarkar Street, 2<sup>nd</sup> Floor, Kolkata 700013</p> <p><b>Additional place of business:</b></p> <p>a. Manpur, Melli Jorethang Road, Manpur, Namchi, Sikkim, 737127</p> <p>b. 1, Shanti Warehousing, 2 Mile, Sevoke Road, Siliguri, Darjeeling, West Bengal, 734006</p>
6.	Insolvency commencement date in respect of corporate debtor	02.05.2024 (as per order of Hon'ble NCLT, Kolkata, CP IB No 201/KB/2023 dated 02.05.2024)
7.	Estimated date of closure of insolvency resolution process	28.10.2024 (180 days from the insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Swapnil Jain IBBI/IPA-001/IP-P-02498/2021-2022/13872
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Poddar Court, 18, Rabindra Sarani Room No. 517, Gate No. 2, 5th Floor Kolkata 700001 <b>Email:</b> swapniljain88@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Poddar Court, 18, Rabindra Sarani Room No. 517, Gate No. 2, 5th Floor Kolkata 700001 <b>Email:</b> epitome.cirp@gmail.com
11.	Last date for submission of claims	16.05.2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per the information available with IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable as per the information available with IRP

14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> b. Not Applicable
-----	--	--

- Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench, Kolkata has ordered the commencement of a corporate insolvency resolution process of the Epitome Plast-O-Pack Private Limited on 02<sup>nd</sup> May 2024.
- The creditors of Epitome Plast-O-Pack Private Limited are hereby called upon to submit their claims with proof on or before 16<sup>th</sup> May 2024 to the interim resolution professional at the address mentioned against entry No. 10.
- The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
- A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.
- **Submission of false or misleading proofs of claim shall attract penalties.**



*Swapnil Jain*

**Swapnil Jain**

**Interim Resolution Professional**

**of M/s Epitome Plasto Pack Private Limited**

**IP Registration No IBBI/PA-001/IP-P-02498/2021-2022/13872**

**AFA No: AA1/13872/02/110924/105998**

**AFA Registration Valid till: 11.09.2024**

**Date: 05.05.2024**

**Place: Kolkata**

## 3 हाम्रो प्रजाशक्ति

फारम ए सार्वजनिक घोषणा (भारतको दिवालियापन र सङ्कटग्रस्त बोर्डको नियमन ६ अन्तर्गत) (कर्पोरेट व्यक्तिहरूको लागि दिवाला समाधान प्रक्रिया) नियामक, २०१६ एपिटोम प्लास्टो प्याक प्राइभेट लिमिटेड-का ऋणदाताहरूको ध्यानाकर्षणको लागि	
सान्दर्भिक विवरणहरू	
1. कर्पोरेट ऋणधारकको नाम	एपिटोम प्लास्टो प्याक प्राइभेट लिमिटेड
2. कर्पोरेट ऋणधारकको समावेशको मिति	29.06.2005
3. प्राधिकरण जस अन्तर्गत कर्पोरेट ऋणधारकलाई समावेश छ / दर्ता गरिएको छ	कम्पनी अधिनियम, २०१३
4. कर्पोरेट ऋणधारकको कर्पोरेट पहिचान नम्बर	U25209WB2005PTC103944
5. कर्पोरेट ऋणधारकको दर्ता कार्यालय र प्रमुख कार्यालयको ठेगाना (यदि छ भने)	दर्ता कार्यालय: ७, प्रफुल्ल सरकार स्ट्रीट, दोस्रो तल्ला, कोलकाता-७०००१३ व्यापारको अतिरिक्त स्थान: ए. मानपुर, मल्ली-जोरथाड रोड, मानपुर, नाम्ची, सिक्किम, ७३७१२७ बी. १, शान्ति गोदाम, २ माइल, सेभोक रोड, सिलगढी, दार्जीलिङ, पश्चिम बङ्गाल, ७३४००६
6. कर्पोरेट ऋणधारकको सम्बन्धमा दिवालियापन प्रारम्भ मिति	०२.०५.२०२४ (माननीय एनसीएलटी, कोलकाता, सीपी आईबी नं. २०१/केबी/२०२३ मिति ०२.०५.२०२४ को आदेश अनुसार)
7. दिवालियापन समाधान प्रक्रिया बन्द हुने अनुमानित मिति	२८.१०.२०२४ (दिवालियापन प्रारम्भ मितिदेखि १८० दिन)
8. अन्तरिम समाधान पेशेवरको रूपमा काम गर्ने दिवालिया पेशेवरको नाम र दर्ता नम्बर	स्वप्निल जैन IBBI/IPA-001/IP-P-02498/2021-2022/13872
9. बोर्डमा दर्ता भएको अन्तरिम रिजोल्युशन प्रोफेशनलको ठेगाना र ईमेल	पोद्दार कोर्ट, १८, रवीन्द्र सरणी, कोठा नम्बर ५१७, गेट नम्बर २, ५औं तल्ला, कोलकाता-७००००१ Email: swapniljain88@gmail.com
10. अन्तरिम रिजोल्युशन प्रोफेशनलसँग पत्राचारको लागि प्रयोग गरिने ठेगाना र ईमेल	पोद्दार कोर्ट, १८, रवीन्द्र सरणी, कोठा नम्बर ५१७, गेट नम्बर २, ५औं तल्ला, कोलकाता-७००००१ Email: epitome.cirp@gmail.com
11. दावी पेश गर्ने अन्तिम मिति	16.05.2024
12. लेनदारहरूको वर्ग, यदि कुनै छ भने, धारा २१ को उप-दफा (६ए) को खण्ड (बी) अन्तर्गत, अन्तरिम रिजोल्युशन प्रोफेशनलद्वारा निर्धारित	आईआरपी-मा उपलब्ध जानकारी अनुसार लागू हुँदैन।
13. वर्गमा ऋणदाताहरूको आधिकारिक प्रतिनिधिको रूपमा काम गर्ने पहिचान गरिएको दिवालिया व्यवसायीहरूको नाम (प्रत्येक वर्गको तीन नाम)	आईआरपी-मा उपलब्ध जानकारी अनुसार लागू हुँदैन।
14. (क) सान्दर्भिक फारमहरू र (ख) अधिकृत प्रतिनिधिहरूको विवरणहरू यहाँ उपलब्ध छन्:	a. Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> b. लागू हुँदैन

- सूचना यसमार्फत दिइएको छ कि माननीय राष्ट्रिय कम्पनी कानून न्यायाधिकरण, कोलकाता बेन्च, कोलकाताले ०२ मई २०२४ मा एपिटोम प्लास्ट-ओ-प्याक प्राइभेट लिमिटेड-को कर्पोरेट दिवालियापन समाधान प्रक्रिया शुरु गर्न आदेश दिएको छ।
- एपिटोम प्लास्ट-ओ-प्याक प्राइभेट लिमिटेड-का ऋणदाताहरूलाई १६ मई २०२४ मा वा सोभन्दा अघि प्रविष्टि नम्बर १० विरुद्ध उल्लेख गरिएको ठेगानामा अन्तरिम रिजोल्युशन प्रोफेशनललाई प्रमाणसहित आफ्नो दावी पेश गर्न आह्वान गरिएको छ।
- वित्तीय ऋणदाताहरूले इलेक्ट्रोनिक माध्यमबाट मात्र प्रमाण सहित आफ्नो दावी पेश गर्नुपर्नेछ। अन्य सबै ऋणदाताहरूले व्यक्तिगत रूपमा, हुलाक वा इलेक्ट्रोनिक माध्यमबाट प्रमाण सहित दावी पेश गर्न सक्छन्।
- प्रविष्टि नम्बर १२-विरुद्ध सूचीबद्ध वर्गसँग सम्बन्धित वित्तीय ऋणदाताले फारम 'सीए'मा वर्गको आधिकारिक प्रतिनिधिको रूपमा काम गर्नेको लागि प्रविष्टि नम्बर १३-विरुद्ध सूचीबद्ध तीन दिवालिया पेशेवरहरू मध्येबाट आधिकारिक प्रतिनिधिको छनौटलाई सङ्केत गर्नेछ।
- दावीको निम्ति झूटो वा भ्रामक प्रमाण पेश गरेमा जरिवाना हुनेछ।

हस्ताक्षर/-  
स्वप्निल जैन

अन्तरिम रिजोल्युशन प्रोफेशनल

एम/एस एपिटोम प्लास्टो प्याक प्राइभेट लिमिटेड

आईपी दर्ता नम्बर: IBBI-IPA-001/IP-P-02498/2021-2022/13872

मिति: ०५/०५/२०२४

एफए नम्बर: AA1/13872/02/110924/105998 एफए

स्थान: कोलकाता

पञ्जीकरणको मान्यता : ११.०९.२०२४ सम्म

# THE ECHO OF INDIA

PUBLISHED SIMULTANEOUSLY FROM KOLKATA, SILIGURI, GANGTOK, GUWAHATI and PORT BLAIR

VOL V ISSUE NO 276

PAGES 8

GANGTOK • SUNDAY • MAY 5, 2024

Rs 5.00

THE ECHO OF INDIA-GANGTOK  
Sunday-May 5, 2024

N-E &amp; Other States | 5

<b>FORM A</b>	
<b>PUBLIC ANNOUNCEMENT</b>	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India) (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 <b>For the attention of the creditors of EPITOME PLASTO PACK PRIVATE LIMITED</b>	
<b>RELEVANT PARTICULARS</b>	
1. Name of corporate debtor	<b>EPITOME PLASTO PACK PRIVATE LIMITED</b>
2. Date of incorporation of corporate debtor	29.06.2005
3. Authority under which corporate debtor is incorporated / registered	The Companies Act, 2013
4. Corporate Identification No. Of corporate debtor	U25209WB2005PTC103944
5. Address of the registered office and principal office (if any) of corporate debtor	<b>Registered Office:</b> 7, Prafulla Sarkar Street, 2nd Floor, Kolkata-700013 <b>Additional place of business:</b> a. Manpur, Melli Jorethang Road, Manpur, Namchi, Sikkim, 737127 b. 1, Shanti Warehousing, 2 Mile, Sevoke Road, Siliguri, Darjeeling, West Bengal, 734006
6. Insolvency commencement date in respect of corporate debtor	02.05.2024 (as per order of Hon'ble NCLT, Kolkata, CP IB No 201/KB/2023 dated 02.05.2024)
7. Estimated date of closure of insolvency resolution process	28.10.2024 (180 days from the insolvency commencement date)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Swapnil Jain IBBI/IPA-001/IP-P-02498/2021-2022/13872
9. Address and e-mail of the interim resolution professional, as registered with the Board	Poddar Court, 18, Rabindra Sarani, Room No. 517, Gate No. 2, 5th Floor, Kolkata-700001 <b>Email: swapniljain88@gmail.com</b>
10. Address and e-mail to be used for correspondence with the interim resolution professional	Poddar Court, 18, Rabindra Sarani, Room No. 517, Gate No. 2, 5th Floor, Kolkata-700001 <b>Email: epitome.cirp@gmail.com</b>
11. Last date for submission of claims	16.05.2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per the information available with IRP
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable as per the information available with IRP
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	<b>a. Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a></b> b. Not Applicable
<ul style="list-style-type: none"> <li>• Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench, Kolkata has ordered the commencement of a corporate insolvency resolution process of the Epitome Plast-O-Pack Private Limited on 02nd May 2024.</li> <li>• The creditors of Epitome Plast-O-Pack Private Limited are hereby called upon to submit their claims with proof on or before 16th May 2024 to the interim resolution professional at the address mentioned against entry No. 10.</li> <li>• The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</li> <li>• A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.</li> <li>• <b>Submission of false or misleading proofs of claim shall attract penalties.</b></li> </ul>	
Sd/- <b>Swapnil Jain</b> Interim Resolution Professional of M/s Epitome Plasto Pack Private Limited <b>IP Registration No: IBBI/IPA-001/IP-P-02498/2021-2022/13872</b> <b>AFA No: AA1/13872/02/110924/105998</b> <b>AFA Registration Valid till: 11.09.2024</b>	
Date : 05/05/2024	
Place : Kolkata	

# একদিন

এগিয়ে চলার সঙ্গী



৪ সরকারি নিয়োগে দুর্নীতি ঠেকাতে নাগরিক দায়িত্ব গুরুত্বপূর্ণ

কংগ্রেস ছেড়ে বিজেপিতে যোগ দিলেন অরবিন্দর সিং লাভলি ৭

কলকাতা ৫ মে ২০২৪ ২২ বৈশাখ ১৪৩১ রবিবার সপ্তদশ বর্ষ ৩২২ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata 5.5.2024, Vol.17, Issue No. 322, 8 Pages, Price 3.00

EK DIN, KOLKATA, 5 MAY 2024, PAGE 5

কলকাতা, ৫ মে, ২০২৪

ফর্ম এ সাধারণ ঘোষণা (২০১৬ সালের ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপ্টসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজলিউশন প্রসেস ফর কর্পোরেট পার্সনস) রেগুলেশনের রেগুলেশন ৬ অধীনে) এপিটোম প্লাস্টো প্যাক প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণের অবগতির জন্য	
সংশ্লিষ্ট বিস্তারিত	
১. কর্পোরেট ডেটরের নাম	এপিটোম প্লাস্টো প্যাক প্রাইভেট লিমিটেড
২. কর্পোরেট ডেটরের গঠনের তারিখ	২৯.০৬.২০০৫
৩. যে কর্তৃপক্ষের অধীনে কর্পোরেট ডেটর গঠিত/নথীভুক্ত	কোম্পানিজ অ্যান্ড ২০১৩
৪. কর্পোরেট ডেটরের কর্পোরেট আইডেন্টিফিকেশন নং	U25209WB2005PTC103944
৫. কর্পোরেট ডেটরের রেজিস্টার্ড অফিস এবং প্রধান অফিস (যদি কিছু থাকে) ঠিকানা	রেজিস্টার্ড অফিস : ৭, প্রফুল্ল সরকার স্ট্রিট, ৩য় তল, কলকাতা - ৭০০০১৩ ব্যবসায় অতিরিক্ত স্থান ক. মানপুর, মেলি জোরোথাং রোড, মানপুর, নামচি, সিকিম - ৭৩৭১২৭ খ. ১, শান্তি ওয়ারহাউজিং, ২ মাইল, সেবক রোড, শিলিগুড়ি, দার্জিলিং, পশ্চিমবঙ্গ ৭৩৪০০৬
৬. ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরু তারিখ	০২.০৫.২০২৪ (মহামা এনসিএলটি, কলকাতা, সিপি আইবি নং ২০১/কেবি/২০২৩ তারিখ ০২.০৫.২০২৪ নির্দেশ মোতাবেক)
৭. ইনসলভেন্সি প্রস্তাব প্রক্রিয়া সমাপ্তির আনুমানিক তারিখ	২৮.১০.২০২৪ (ইনসলভেন্সি শুরুর তারিখ থেকে ১৮০ দিন)
৮. সাময়িক প্রস্তাব পেশাদার হিসেবে কার্যরত ইনসলভেন্সি পেশাদারের নাম ও রেজিস্ট্রেশন নম্বর	স্বপ্নীল জৈন IBBI/IPA-001/IP-P-02498/2021-2022/13872
৯. বোর্ডের নিকট রেজিস্ট্রিকৃত সাময়িক প্রস্তাব পেশাদারের ঠিকানা এবং ইমেল	পোদ্দার কোর্ট ১৮, রবীন্দ্র সরণি, রুম নং ৫১৭, গেট নং ২, ৬ষ্ঠ তল, কলকাতা - ৭০০০০১ ইমেল : <a href="mailto:swapniljain88@gmail.com">swapniljain88@gmail.com</a>
১০. সাময়িক প্রস্তাব পেশাদারের সহিত যোগাযোগের জন্য ঠিকানা এবং ইমেল	পোদ্দার কোর্ট ১৮, রবীন্দ্র সরণি, রুম নং ৫১৭, গেট নং ২, ৬ষ্ঠ তল, কলকাতা - ৭০০০০১ ইমেল : <a href="mailto:epitome.cirp@gmail.com">epitome.cirp@gmail.com</a>
১১. দাবি দাখিলের শেষ তারিখ	১৬.০৫.২০২৪
১২. বিনিয়োগকারীগণের শ্রেণি, যদি কিছু থাকে, সংশ্লিষ্ট আইনের ২১ ধারার উপধারা (৬এ) এর (বি) পরিমেল অধীনে অন্তর্ভুক্তিকালীন প্রস্তাবক পেশাদার কর্তৃক নির্ধারিত	প্রযোজ্য নয় অহিআরপি তে প্রাপ্ত তথ্য অনুযায়ী
১৩. সংশ্লিষ্ট শ্রেণিতে বিনিয়োগকারীগণের অনুমোদিত প্রতিনিধি হিসেবে কার্যরত ইনসলভেন্সি পেশাদারগণের চিহ্নিতকরণের নাম (প্রতিটি শ্রেণিতে তিনটি নাম)	প্রযোজ্য নয় অহিআরপি তে প্রাপ্ত তথ্য অনুযায়ী
১৪ (ক) সম্পর্কিত ফর্মগুলি এবং (খ) প্রাপ্ত অনুমোদিত প্রতিনিধিগণের বিস্তারিত	(ক) Web link : <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> (খ) প্রযোজ্য নয়
<ul style="list-style-type: none"> <li>এতদ্বারা বিজ্ঞপিত হচ্ছে মহামা ন্যাশনাল কোম্পানি ল ট্রাইব্যুনাল, কলকাতা বেঞ্চ নির্দেশ দিয়েছে এপিটোম প্লাস্ট-ও-প্যাক প্রাইভেট লিমিটেড-এর কর্পোরেট ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরু করার ২ মে ২০২৪ তারিখে।</li> <li>এপিটোম প্লাস্ট-ও-প্যাক প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণকে প্রামাণ্য নথি সহ তাদের দাবি ১৬ মে ২০২৪ তারিখে অর্ন্তবর্তীকালীন প্রস্তাবক পেশাদারগণের নিকট রুম নং ১০-এ উল্লিখিত ঠিকানায় পেশ করতে।</li> <li>আর্থিক বিনিয়োগকারীগণ প্রামাণ্য নথি সহ কেবল বৈদ্যুতিন মাধ্যমেই তাদের দাবি দাখিল করতে পারবেন। অন্যান্য বিনিয়োগকারীগণ তাদের দাবি প্রামাণ্য নথি সহ ব্যক্তিগতভাবে বা ডাকযোগে বা বৈদ্যুতিন মাধ্যমে দাখিল করতে পারেন।</li> <li>ক্রম নং ১২-য় উল্লিখিত তালিকা অনুযায়ী যেসকল আর্থিক বিনিয়োগকারীগণ সংশ্লিষ্ট শ্রেণিভুক্ত তারা অনুমোদিত প্রতিনিধি বেছে নিতে পারেন ক্রম নং ১৩-য় উল্লিখিত তালিকায় ইনসলভেন্সি পেশাদার তিনজনের মধ্যে থেকে তাদের অনুকূলে অনুমোদিত প্রতিনিধি হিসেবে সংশ্লিষ্ট শ্রেণির ফর্ম সিএ অনুযায়ী কাজ করতে।</li> <li>মিথ্যা অথবা বিভ্রান্তকারী প্রমাণ সহ দাবি দাখিলের ক্ষেত্রে জরিমানা হতে পারে।</li> </ul>	
স্বা/- স্বপ্নীল জৈন অন্তর্ভুক্তিকালীন প্রস্তাব পেশাদার মেসার্স এপিটোম প্লাস্টো প্যাক প্রাইভেট লিমিটেড আইপি রেজিস্ট্রেশন নং IBBI/IPA-001/IP-P-02498/2021-2022/13872 এএফএ নং AA1/13872/02/110924/105998 এএফএ রেজিস্ট্রেশন বৈধ ১১.০৯.২০২৪ পর্যন্ত	
তারিখ : ০৫.০৫.২০২৪ স্থান : কলকাতা	



# FE SUNDAY

VOL. XX, NO. 36

Follow us on Twitter & Facebook. App available on App Store & Play Store [WWW.FINANCIALEXPRESS.COM](http://WWW.FINANCIALEXPRESS.COM)



WORDS WORTH

**VENKI RAMAKRISHNAN**

Nobel Prize winner on immortality, aging and why we die Page 4

FINANCIAL EXPRESS ON SUNDAY **READ TO LEAD**

KOLKATA

SUNDAY, MAY 5, 2024, 16 Pages, ₹12 (NE States & Andaman ₹13)

PUBLISHED FROM: AHMEDABAD, BENGALURU, CHANDIGARH, CHENNAI, HYDERABAD, KOCHI, KOLKATA, LUCKNOW, MUMBAI, NEW DELHI, PUNE

SUNDAY, MAY 5, 2024

15

FORM A PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India) (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 For the attention of the creditors of EPITOME PLASTO PACK PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	EPITOME PLASTO PACK PRIVATE LIMITED
2. Date of incorporation of corporate debtor	29.06.2005
3. Authority under which corporate debtor is incorporated / registered	The Companies Act, 2013
4. Corporate Identification No. Of corporate debtor	U25209WB2005PTC103944
5. Address of the registered office and principal office (if any) of corporate debtor	<b>Registered Office:</b> 7, Prafulla Sarkar Street, 2nd Floor, Kolkata-700013 <b>Additional place of business:</b> a. Manpur, Melli Jorethang Road, Manpur, Namchi, Sikkim, 737127 b. 1, Shanti Warehousing, 2 Mile, Sevoke Road, Siliguri, Darjeeling, West Bengal, 734006
6. Insolvency commencement date in respect of corporate debtor	02.05.2024 (as per order of Hon'ble NCLT, Kolkata, CP IB No 201/KB/2023 dated 02.05.2024)
7. Estimated date of closure of insolvency resolution process	28.10.2024 (180 days from the insolvency commencement date)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Swapnil Jain IBBI/IPA-001/IP-P-02498/2021-2022/13872
9. Address and e-mail of the interim resolution professional, as registered with the Board	Poddar Court, 18, Rabindra Sarani, Room No. 517, Gate No. 2, 5th Floor, Kolkata-700001 <b>Email: swapniljain88@gmail.com</b>
10. Address and e-mail to be used for correspondence with the interim resolution professional	Poddar Court, 18, Rabindra Sarani, Room No. 517, Gate No. 2, 5th Floor, Kolkata-700001 <b>Email: epitome.cirp@gmail.com</b>
11. Last date for submission of claims	16.05.2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per the information available with IRP
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable as per the information available with IRP
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	a. <b>Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a></b> b. Not Applicable
<ul style="list-style-type: none"> <li>• Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench, Kolkata has ordered the commencement of a corporate insolvency resolution process of the Epitome Plast-O-Pack Private Limited on 02nd May 2024.</li> <li>• The creditors of Epitome Plast-O-Pack Private Limited are hereby called upon to submit their claims with proof on or before 16th May 2024 to the interim resolution professional at the address mentioned against entry No. 10.</li> <li>• The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</li> <li>• A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.</li> <li>• <b>Submission of false or misleading proofs of claim shall attract penalties.</b></li> </ul>	
Sd/- Swapnil Jain Interim Resolution Professional of M/s Epitome Plasto Pack Private Limited IP Registration No: IBBI/IPA-001/IP-P-02498/2021-2022/13872 AFA No: AA1/13872/02/110924/105998 AFA Registration Valid till: 11.09.2024	
Date : 05/05/2024 Place : Kolkata	